

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A. No. 1181/94.

Date:

Kum. L.B. Dashmukh.

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Applicant.

v/s.

Department of Post.

Respondent.

CORAM: HON'BLE JUSTICE SHRI. M.S. DESHPANDE.
VICE CHAIRMAN.

TRIBUNAL'S ORDER

Dated. 28/4/95.

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None for the applicant, Shri R. S. Sundaram, Counsel
for the respondents.

No material has been produced on behalf of the
applicant that the Post which the applicant occupy belong
to reserved category. No other grounds has been raised.
There is no merit in the application O.A. is dismissed.

COPY TO:

1. Kum. Lalita B. Dashmukh, applicant
x/at. Karkheda, Taluka Gadhada,
District Akola.
2. Union of India through
Shri. R. S. Sundaram, Adv.
Rangulaya 255 Romnagar,
Nagpur. 30.

SECTION OFFICER